

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3600
TO BE ANSWERED ON THE 17TH DECEMBER, 2024

PARAMPARAGAT KRISHI VIKAS YOJANA

3600. SHRI THARANIVENTHAN M S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the overview of the Paramparagat Krishi Vikas Yojana (PKVY) scheme, including its main objectives and target beneficiaries;
- (b) the specific measures that are being implemented under the PKVY to promote organic farming and sustainable agricultural practices among farmers across the country including Arani Constituency of Tamil Nadu;
- (c) the manner in which the Government is ensuring that farmers, particularly those in rural and marginalized communities, have access to training and resources related to the PKVY;
- (d) whether the partnerships have been established with NGOs or local organizations to support the implementation of the PKVY, if so, the details thereof and the success achieved; and
- (e) the manner in which the Government plan to monitor and evaluate the impact of the PKVY on agricultural productivity, soil health and the overall livelihoods of participating farmers?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Paramparagat Krishi Vikas Yojana (PKVY) scheme provides end-to-end support to organic farmers i.e. from production to processing certification and marketing in a clusters approach. Main objectives of the PKVY Scheme are:

- To promote natural resource based integrated and climate resilient sustainable farming systems that ensure maintenance and increase of soil fertility, natural resource conservation, on-farm nutrient recycling and minimize dependence of farmers on external inputs;

- To reduce cost of agriculture to farmers through sustainable integrated organic farming systems thereby enhancing farmer's net income per unit of land.
- To sustainably produce chemical free and nutritious food for human consumption.
- To protect environment from hazardous inorganic chemicals by adoption of eco-friendly low-cost traditional techniques and farmer friendly technologies.
- To facilitate certification access to individual and small farmers groups through PGS India Certification (PGS) not covered by any schemes.

The Primary focus of the scheme is to form organic clusters (other than North Eastern states) to help create value and supply chains. Under PKVY, States/UTs are provided financial assistance of Rs. 31500/ha for 3 years out of which, Rs. 15000/ha/3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs. 4500/ha for 3 years is provided for marketing, packaging, branding, value addition. Apart from this, Rs. 3000/ha for 3 years is provided for certification and residue analysis. Under the scheme assistance is also provided @ Rs. 9000/ha for 3 years for training and capacity building.

The Government of Tamil Nadu has informed that the state is implementing PKVY scheme in the entire state except Chennai district, 1057 clusters have been formed, covering 32940 ha area involving 37886 farmers. In Arani Constituency, 3 clusters have been formed covering 60 ha area involving 81 farmers under organic farming.

(c): Under PKVY assistance is provided @ Rs. 9000/ha for 3 years for training and capacity building. The State Governments conducts trainings and exposure visits for farmers.

(d): Yes, partnerships have been established with Non-Government Organizations (NGOs), local organizations, and other stakeholders to support the implementation of the PKVY and its details are as follows:-

Involvement of NGOs as Service Providers (SPs). As SPs, NGOs mobilize farmers, form clusters and provide hands-on training in organic farming techniques. They assist in raising awareness about the benefits of organic farming.

Role of Regional Councils (RCs): Government Organization, NGOs and other local organizations are empanelled by PGS- Secretariat at National Centre of Organic and Natural Farming, as RCs under the Participatory Guarantee System (PGS-India) for organic certification. They facilitate certification processes, maintain records, and ensure compliance with organic standards.

(e): Performance reviews are conducted at state and national levels to ensure the scheme's objectives are being met. In addition, data on organic certification and compliance is maintained on the PGS-India portal, ensuring transparency and real-time monitoring of certified farmers and clusters.
